

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. *402
TO BE ANSWERED ON 23.03.2018

Tiger Conservation Areas

*402. SHRI NARANBHAI KACHHADIYA:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether as per a survey released by the Conservation Assured/Tiger Standards (CA/TS), at least a third of the 112 tiger conservation areas across 11 countries are severely at risk of losing their tigers and if so, the details thereof;
- (b) the details of the areas mentioned in the said survey along with the reasons mentioned for the loss of tigers/risk of losing tigers;
- (c) the assessment made by CA/TS in their survey on India regarding the conservation of tigers;
- (d) the details of the schemes implemented so far along with the funds provided/spent by the Government on protection of tigers during each of the last three years and the current year, State/UT-wise; and
- (e) the steps taken/being taken by the Government to meet the global standards on tiger conservation in the country?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a), (b), (c), (d) & (e) :- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF THE LOK SABHA STARRED QUESTION NO. *402 ON TIGER CONSERVATION AREAS DUE FOR REPLY ON 23.03.2018

- (a) Yes. The said survey has suggested that 35% of sites are at risk of serious declines in or even loss of their tigers
- (b) As per the Conservation Assured | Tiger Standards (CA|TS) survey, percent average scores for assessing management have been presented regionally as East Asia (China and Russia), South Asia (Bangladesh, Bhutan, Nepal and India) and South East Asia (Cambodia, Indonesia, Malaysia, Myanmar and Thailand). A score of 75% and above has been interpreted as fairly strong management. Only 39 sites out of the 112 sites surveyed have a score of below 75% and 20 of these sites are in South-East Asia. The reasons stated for threat to tigers are as follows:
- (i) Lack of adequate management infrastructure to support staff activities.
 - (ii) Insufficient staff to patrol sites effectively.
 - (iii) Lack of management planning.
 - (iv) Lack of systems for mitigating human-wildlife conflict.
 - (v) Lack of active tiger and prey habitat management systems which *inter alia* includes tiger monitoring.
 - (vi) Inadequately addressed social aspects of conservation.
- (c) In context of India, following observations have been made:
- i. All sites surveyed in India have management plan.
 - ii. 49 out of 50 tiger reserve have a score ranging from 82%-100%.
 - iii. Forest outside tiger reserves (where intensity of tiger conservation specific management is far less intensive) scored between 57% to 88%.
 - iv. The Indian Management Effectiveness Evaluation of tiger reserves (MEETR) has been highlighted as a specially designed tool for tiger conservation areas under the Protected Areas Management Effectiveness (PAME).
 - v. Project Tiger has been highlighted as an investment in the effective management of tiger conservation areas for many decades, besides a concerted effort to recover tigers in India based on the need to provide safe havens through a network of tiger reserves.
 - vi. Out of the 72 sites surveyed in India only 17 were found to be below 75% benchmark. This included only one tiger reserve namely Indravati, which is plagued by left wing extremism which hampers day-to-day management.
 - vii. 7 sites, largely forest divisions were between 51%-61%: 5 were between 61%-70% and 4 were between 71%-74%.
- (d) The CA|TS assessment is not funded by the Government of India. However, under the Centrally Sponsored Scheme of Project Tiger, the Government has

released the following amount to tiger range States during the last three years and the current year:

(Rs. in lakhs)

Sl. No.	State	2014-15	2015-16	2016-17	2017-18 (as on 19.03.2018)
1	Andhra Pradesh	184.141	0.00000	173.48600	232.49
2	Arunachal Pradesh	658.4260	429.53900	597.28900	641.9432
3	Assam	1509.389	1425.41300	1510.92100	1973.627
4	Bihar	317.096	223.55051	487.83800	552.273
5	Chhattisgarh	609.827	398.94500	626.56700	1315.076
6	Jharkhand	199.08	47.98470	323.76200	338.62
7	Karnataka	1565.7726	1378.19440	3203.61440	2263.846
8	Kerala	517.5351	396.60100	780.23100	636.412
9	Madhya Pradesh	4335.1182	1421.00700	12885.59790	7827.641
10	Maharashtra	3425.5241	3923.07890	8229.71800	6419.165
11	Mizoram	232.1896	187.98450	301.54800	215.316
12	Odisha	707.3885	544.80052	917.16700	1604.427
13	Rajasthan	627.192	1257.80800	381.30200	773.09
14	Tamil Nadu	864.316	1950.17128	949.86900	2551.058
15	Telangana	-	214.81920	239.25900	294.04
16	Uttarakhand	391.19	683.98538	1023.40300	1166.444
17	Uttar Pradesh	760.9283	624.54630	1057.04500	820.024
18	West Bengal	596.8825	376.50781	536.14070	570.74
	Total	17502.000	15484.9365	34224.7580	30196.2322

- (e) Several milestone initiatives have been taken by the Government of India through the National Tiger Conservation Authority for conservation and protection of tiger and other wild animals and the same are at **Annexure-I**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA STARRED QUESTION NO. *402 ON TIGER CONSERVATION AREAS DUE FOR REPLY ON 23.03.2018

Milestone initiatives taken by the Government of India through the National Tiger Conservation Authority for conservation and protection of tiger and other wild animals

Legal steps

1. Amendment of the Wild Life (Protection) Act, 1972 in 2006 to provide enabling provisions for constituting the National Tiger Conservation Authority under section 38 IV B and the Tiger and Other Endangered Species Crime Control Bureau under section 38 IV C.
2. Enhancement of punishment for offence in relation to the core area of a tiger reserve or where the offence relate to hunting in the tiger reserves or altering the boundaries of tiger reserves, etc.
3. Comprehensive guidelines under section 38O 1 (c) of the Wildlife (Protection) Act, 1972 issued for Project Tiger and Tourism in Tiger Reserves on 15th October, 2012.

Administrative steps

4. Constitution of the National Tiger Conservation Authority (NTCA) with effect from the 4th September, 2006, for strengthening tiger conservation by, interalia, ensuring normative standards in tiger reserve management, preparation of reserve specific tiger conservation plan, laying down annual audit report before Parliament, constituting State level Steering Committees under the Chairmanship of Chief Ministers and establishment of Tiger Conservation Foundation.
5. Constitution of a multidisciplinary Tiger and Other Endangered Species Crime Control Bureau (Wildlife Crime Control Bureau) with effect from the 6th June, 2007 to effectively control illegal trade in wildlife.
6. Strengthening of antipoaching activities, including special strategy for monsoon patrolling, by providing funding support to tiger reserve States, as proposed by them, for deployment of antipoaching squads involving ex-army personnel or home guards, apart from workforce comprising of local people, in addition to strengthening of communication and wireless facilities.
7. In-principle approval has been accorded by the National Tiger Conservation Authority for creation of new tiger reserves, and the sites are: Ratapani (Madhya Pradesh), Sunabeda (Odisha) and Guru Ghasidas (Chhattisgarh). The State Governments have been advised to send proposals for declaring the following areas as tiger reserves: (i) Suhelwa Wildlife Sanctuary (Uttar Pradesh), (ii) Mhadei Wildlife Sanctuary (Goa), (iii) Srivilliputhur Grizzled Giant Squirrel / Megamalai Wildlife Sanctuaries / Varushanadu Valley (Tamil Nadu), (iv) Dibang Wildlife Sanctuary (Arunachal Pradesh), (v) Cauveri-MM Hills Wildlife Sanctuary (Karnataka) and (vi) Nandhaur Wildlife Sanctuary (Uttarakhand).
8. Rajaji National Park (Uttarakhand), Orang National Park (Assam) & Kamlang Wildlife Sanctuary (Arunachal Pradesh) have been declared / notified as 48th, 49th & 50th

Tiger Reserves. Besides the recently notified tiger reserves include: Kawal (Telangana), Sathyamangalam (Tamil Nadu), Mukandra Hills (Rajasthan), Nawegaon-Nagzira (Maharashtra), Amrabad (erstwhile Nagarjunasagar Srisailem Tiger Reserve portion) (Telangana), Pilibhit (Uttar Pradesh) and Bor (Maharashtra).

9. The revised Project Tiger guidelines have been issued to State Governments for strengthening tiger conservation, which apart from ongoing activities, inter alia, include financial support to States for enhanced village relocation or rehabilitation package for people living in core or critical tiger habitats (from Rs. 1 lakh per family to Rs. 10 lakhs per family), rehabilitation or resettlement of communities involved in traditional hunting, mainstreaming livelihood and wildlife concerns in forests outside tiger reserves and fostering corridor conservation through restorative strategy to arrest habitat fragmentation.

10. A scientific methodology for estimating tiger (including co-predators, prey animals and assessment of habitat status) has been evolved and mainstreamed. The findings of this estimation and assessment are bench marks for future tiger conservation strategy.

11. The 18 tiger States have notified the core/critical tiger habitat (40145.30 sq. km.), and the buffer/peripheral area (31362.45 sq.km.) of all the 50 tiger reserves in the country, under section 38V of the Wild Life (Protection) Act, 1972, as amended in 2006.

12. Regional Offices of the National Tiger Conservation Authority are operational at Nagpur, Bengaluru and Guwahati headed by an Inspector General of Forests.

Financial steps

13. Financial and technical help is provided to the State Governments under various Centrally Sponsored Schemes, such as “Project Tiger” and “Integrated Development of Wildlife Habitats” for enhancing the capacity and infrastructure of the State Governments for providing effective protection to wild animals.

International Cooperation

14. India has a bilateral understanding with Nepal on controlling trans-boundary illegal trade in wildlife and conservation, apart from a protocol on tiger conservation with China.

15. A protocol has been signed in September, 2011 with Bangladesh for conservation of the Royal Bengal Tiger of the Sunderban.

16. A sub-group on tiger and leopard conservation has been constituted for cooperation with the Russian Federation.

17. India is the founder member of the Global Tiger Forum of Tiger Range Countries for addressing international issues related to tiger conservation.

18. During the 14th meeting of the Conference of Parties to CITES, which was held from 3rd to 15th June, 2007 at The Hague, India introduced a resolution along with China, Nepal and the Russian Federation, with direction to Parties with operations breeding tigers on a commercial scale, for restricting such captive populations to a level supportive only to conserving wild tigers. The resolution was adopted as a decision with minor amendments. Further, India made an intervention appealing to China to phase out tiger farming and

eliminate stockpiles of Asian big cats body parts and derivatives. The importance of continuing the ban on trade of body parts of tigers was emphasized.

19. Based on India's strong intervention during the 62nd meeting of the Standing Committee of the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) at Geneva from 23-27 July, 2012, the Convention on International Trade in Endangered Species of Wild Fauna and Flora Secretariat has issued a notification No. 2012/054 dated the 3rd September, 2012 to Parties to fully implement Decision 14.69 and report to the Secretariat by 25 September, 2012 (Progress made on restricting captive breeding operations of tigers etc.).

20. **The 3rd Asia Ministerial Conference (3 AMC) was organized in New Delhi from 12-14 April 2016. Inspired by the statement of Prime Minister of India, Narendra Modi, during this conference that "conservation of tigers is not a choice, it is an imperative", to achieve the concrete results of ensuring the conservation of tigers in the wild and their habitats by 2022, the representatives of the Governments of the Tiger Range Countries resolved to:**

- **Accelerate implementation** of the Global Tiger Recovery Programme (GTRP)/National Tiger Recovery Programme (NTRP) and agreed actions from the above-mentioned declarations, review and update priority and differentiated action plans, and track progress through mutual and systematic reporting and evaluation.
- **Align development and tiger conservation** in a mutually complementary manner by re-orienting development strategies to mainstream the concerns of tiger conservation, such as by integrating tiger and wildlife safeguards in infrastructure at the landscape level, developing partnerships with business groups, and strong engagement with local stakeholders.
- **Leverage funding and technical support** from international organisations, bilateral and multilateral financial institutions, foundations, civil society organisations, private sector, and climate funds, in addition to TRC governments.
- Recognise and enhance the importance of tiger habitats by promoting them as **providing ecosystem services, as engines of economic growth and helping to address climate change.**
- **Emphasize recovery of tiger populations in areas with low tiger densities** and restoration in areas from which they have been extirpated by using successful programs of tiger reintroduction and rehabilitation of their habitats and prey.
- **Strengthen co-operation at the highest levels of government** to combat wildlife crime, address the demand for tiger products, and increase formal and informal transboundary coordination.
- **Enhance knowledge sharing and capacity development for all stakeholders and increase the use of technology**, including smart tools, monitoring protocols, and information systems, to improve management effectiveness.

OTHER MISCELLANEOUS STEPS

21. **Creation of Special Tiger Protection Force (STPF):-**The Special Tiger Protection Force (STPF) has been made operational in the States of Karnataka (Bandipur), Maharashtra (Pench, Tadoba-Andhari, Nawegaon-Nagzira), Rajasthan (Ranthambhore) and Odisha

(Similipal), out of 13 initially selected tiger reserves, with 60% central assistance under the ongoing Centrally Sponsored Scheme of Project Tiger.

22. In collaboration with TRAFFIC-INDIA, an **online tiger mortality data base** has been launched, and Generic Guidelines for preparation of reserve specific Security Plan has been evolved.

23. Implementing a tripartite Memorandum of Understanding (MOU) with tiger States, linked to fund flows for effective implementation of tiger conservation initiatives.

24. Steps taken for modernizing the infrastructure and field protection, besides launching 'Monitoring system for Tigers' Intensive Protection and Ecological Status (M-STrIPES)' for effective field patrolling and monitoring.

25. Steps taken for no-cost involvement of Non-Governmental Experts in the all India tiger estimation.

26. Initiatives taken for improving the field delivery through capacity building of field officials, apart from providing incentives.

27. As a part of active management to rebuild Sariska and Panna Tiger Reserves where tigers have become locally extinct, reintroduction of tigers and tigresses have been done. The successful reintroduction of wild tigers in Sariska is a unique exercise and is the first of its kind in the world. The reintroduced tigresses are breeding. The tiger reintroduction initiative at Panna (MP) has been very successful.

28. Special advisories issued for in-situ build up of prey base and tiger population through active management in tiger reserves having low population status of tiger and its prey.

29. **All India Tiger, Co-predators and Prey Estimation, 2014:-** The third round of country level tiger status assessment completed in 2014, with the findings indicating an increase with a tiger population estimate of 2226 (lower and upper limits being 1945 and 2491 respectively), as compared to the last country level estimation of 2010, with an estimate of 1706 (lower and upper limits being 1520-1909 tigers), and 2006 estimation, with an estimate of 1411 (lower and upper limits being 1165 and 1657). At present, India has around 70% of tiger population and its source areas amongst the 13 tiger range countries in the world, owing to its long history of conserving the species through Project Tiger (2.21% of country's geographical area spread out in 50 tiger reserves in 18 States).

30. **Management Effectiveness Evaluation (MEE):** A report on Management Effectiveness Evaluation (MEE) of Tiger Reserves was released on January, 2015, containing the third round of independent assessment based on refined criteria done in 2013-14 for 43 tiger reserves. Out of 43 tiger reserves, 17 were rated as 'very good', 16 as 'good' and 10 as 'fair'.

31. Providing special assistance for mitigation of human-tiger conflicts in problematic areas.

Standard Operating Procedures (SOPs)

32. A 'Standard Operating Procedure' for dealing with tiger deaths has been issued, based on advisories of Project Tiger / National Tiger Conservation Authority, with inputs from Wildlife Crime Control Bureau, State officials and experts, fine tuned to meet the present challenges.
33. A 'Standard Operating Procedure' for dealing with straying tigers in human dominated landscape has been issued.
34. A 'Standard Operating Procedure' for disposing tiger/leopard carcass/body parts has been issued.
35. A Standard Operating Procedure has been issued to deal with orphaned / abandoned tiger cubs and old / injured tigers in the wild.
36. A 'Standard Operating Procedure' has been issued to deal with tiger depredation on livestock.
37. A 'Standard Operating Procedure' for Interstate Co-ordination amongst tiger reserves that share boundary was issued by the NTCA.
38. A 'Standard Operating Procedure' has been issued for active management towards rehabilitation of tigers from source areas at landscape level.
39. A 'Standard Operating Procedure' has been issued for interstate co-ordination for interstate tiger reserves.
40. Launching of Phase-IV tiger reserve level, continuous monitoring of tigers using camera traps and building up data on photo captures of individual tigers.
41. Launching the creation of a national repository of camera trap photo IDs of individual tigers.
42. In-principle approval for use of CAMPA funds towards village relocation from core areas.
43. Under active management, permission accorded for translocation of wilded / straying tigers / tigresses from high to low density reserves within States.
44. Field level workshops for capacity building of field officers to deal with straying tigers.

Recent Steps

45. On completion of e-surveillance project in Corbett Tiger Reserve (Uttarakhand), central assistance (100%) has been provided for installing 24X7 e-surveillance at Kaziranga Tiger Reserve (Assam) and fringe of Ratapani Wildlife Sanctuary (Madhya Pradesh).
46. **Economic Valuation of six tiger reserves** done in collaboration with the Indian Institute of Forest Management. Similar exercise is being done for 10 more tiger reserves.

47. Trial of Unmanned Aerial Vehicle for monitoring done in the Panna Tiger Reserve (Madhya Pradesh), in collaboration with the Wildlife Institute of India and now getting extended to 13 other tiger reserves too.
48. Assessment of Status, Density and Change in Forest Cover in and around tiger reserves of the Shivalik Gangetic Plain Landscape done in collaboration with the Forest Survey of India.
49. A Rhino Task Force has suggested measures to strengthen rhino protection in the Kaziranga Tiger Reserve.
50. In-principle approval has been accorded for creation of Rhino Protection Force at Kaziranga Tiger Reserve.
51. Supporting a health insurance scheme for forest guards in Kaziranga Tiger Reserve.
52. Fostering a voluntary group “Friends for Rhino” for eliciting public support for rhino conservation with active local participation around Kaziranga Tiger Reserve.
53. A joint report with Nepal and Bangladesh has been brought out on the assessment of tiger status in the terai arc landscape.
54. Initiative taken for collaboration of National Tiger Conservation Authority and Wildlife Crime Control Bureau towards an online tiger / wildlife crime tracking / reporting system in tiger reserves.
55. Based on International standards, security audit framework of the NTCA has been validated for implementing across all tiger reserves. 25 tiger reserves have been identified for assessment of their security protocols through this framework.
56. To assess status of tiger bearing areas outside tiger reserves, the CA|TS (Conservation Assured|Tiger Standards) framework is being used, which helps identify inadequacies in management interventions in such areas so that gaps can be addressed through appropriate strategies.
